

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/232/2022
<b>NAME OF THE COMPANY</b>	Vivek Sri Farms Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Novel Tech Feeds Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Vivek Sri Farms Pvt Ltd
<b>UNDER SECTION</b>	9 of IBC

**ORDER**

Both the Counsel present. Counsel for the CD reports ready. Counsel for the OC seeks time. Post on 08.06.2023, as a last chance.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**